Declaration of Assets and Liabilities

| 110 40 (FOIT) | AMITESH RANJAN | Year. 2023-24 |
|---------------|------------------------|---|
| aged | .m Vears held | Year. 2023-24 , son/daughter/wife of Late Anjam kumar Sningham onging to Bikar Violhan Sabha Seenefanial- |
| Service and | presently working asSe | ction Officer in Bikar Videran Saloha Rafine |

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

16/2/34

| Sr. No. | Description | Self | Should Spouse Name(S) | Dependant-1 | Dependant-2 | Dependant- |
|------------|--|---|--------------------------|-------------|-------------|------------|
| (i) | Cash | 20,000]- | 13,000 - | Name | Name | Etc. Name |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | | | | | |
| (iii) | Bonds, Debentures and Shares in companies | | | | | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC - 25 labby PPF - NPS - 8,92 379 | LIC-15 Lath, | LIC-5 lawns | | |
| (v) | Motor Vehicles (details of make, etc.) | XLG Alpha+ 200, Alto 800 WJ -2015 Activa 4G Scool | | | | |
| (vi) | Jewellery (give details of weight and value) | 9010 1,70,000]- approx. | | | | |
| vii) | Other assets, such as values of claims / interests | NA. | | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employees.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|---|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | J.R | | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Ma | | | | |
| (iii) | Buildings (Commercial- and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 7h | | | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Parental Home 27005995 (4-Cclong) 3BHK fue 12405995 (Jagdeo po) | | | | |
| (v) | Others (such as interest in property) | NA | | | | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|--|---|-----------------------|
| (a) | (i) Loans from Banks | Car Loan SBI Pattitha. | 6,63,5081- |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | | |
| | (c) dues to departments dealing with supply of electricity | | |

Australy M

| | (d) dues to departments | | |
|-----|--|--|--------------------------|
| | dealing with telephones | | |
| | (e) dues to departments | | |
| | dealing with government | Acres de la contrata del contrata de la contrata del contrata de la contrata del contrata del contrata de la contrata del contrata de la contrata del contr | i constitution (external |
| | transport (including | | |
| | aircraft and helicopters) (f) Other dues, if any | | |
| | (i) other dues, it ally | | |
| (b) | (i) Income Tax including | 75,000/- (approx.) | |
| | surcharge [Also indicate | 75,000/- (approx.) A.Y. 2022-23 | 1318 |
| | the assessment year upto which Income Tax Return | 4.1. 2022 - 23 | |
| | filed. Give also Permanent | PAN- AJEPRO639M | |
| | Account Number (PAN)] | 1 1110 1201 1201 13910 | 2 |
| | (ii) Wealth Tax [Also | | |
| | indicate the assessment | | *** |
| | year upto which Wealth | | 70, |
| | Tax return filed.] (iii) Sales Tax [Only in | | |
| | case of proprietary | | |
| | business] | | |
| | (iv) Property Tax | | |

C. <u>Personal Detail</u>

| GPF/CPF/PRAN No. | :- | PRAN - 1101721 98655 |
|--------------------------------|-------------------|--|
| Gender | 1 | M (M/F) |
| Date of Birth | ! - | 0 8 0 8 1 9 8 4 (DD/MM/YYYY) |
| Class/Group | :- | B (A/B/C) |
| Cadre | :- | Bihar Viidhan Sabha Secretariat Service |
| | | (Full Name e.g. B.A.SBihar Administrative Service, |
| | | B.S.S Bihar Secretariat Service etc.) |
| Home District | :- | Pajna |
| I hereby o knowledge and be | leclare elief. | that the above details are true to the best of my |

Airtister

| | Signature Anilal Karjan | |
|--------------|---|--|
| | Name of Employee: AMITESH RANJAN | |
| Place: Patra | Designation: SECTION OFFICER | |
| Date: Is Han | Department: Bihar Vidna Salaha Seenetimit | |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.